NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.44/BB/ 2017	*	Admission	Rule6(2)	360 Degree Infrastructure Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Abhijie Ahr 9663309317	Petitoner	. 9-2
?.	Forh TUSHARY. 8722310679	RESPONDENT	Jular

Counsel for petitioner is present. Today, the matter is listed for admission. Office has raised some objections. Petitioner counsel is directed to comply the objections. M/s. King Stubb & Kasiva filed vakalat for respondent. For objections and for filing vakalat, list it on 20.07.2017.

MEMBER (J)

MEMBER (T)